

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 19**

**C.P. (IB)/423(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES: **M/S. WIZ LOGTEC INDIA PRIVATE LIMITED  
(FORMERLY KNOWN AS M/S. M + R  
LOGISTICS (INDIA) PRIVATE LIMITED)  
V/s  
STRIDES PHARMA SCIENCE LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Ld. Counsel for the Respondent / Corporate Debtor informs that an affidavit was served yesterday night and seeks time to peruse the same. List this matter on Board on **03.04.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh